

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

CP-33(ND)/2016

IN THE MATTER OF:

Vishisht Kumar Goyal Applicant/petitioner
Vs.
M/s. Mahamaya Exports Pvt. Ltd. & Ors. ... Respondents

Order under Section 397/398 of the Companies Act

Order delivered on 31.08.2017

Coram:

**CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President**

**Ms. Deepa Krishan
Hon'ble Member (T)**

For the Applicant/petitioner : Ms. Aasifa Sheikh, Mr. Sangram Patnaik,
Mr. Dhruvajit Saikia, Advocates
For the Respondent : Mr. Amit Kumar, Adv. For R-1 to 4
Mr. P. Nagesh, Mr. Dhruv Gupta, Adv.
For R-5 & 6

ORDER

On account of paucity of time, hearing is deferred to
26th September, 2017.

Sd/-
**(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT**

Sd/-
**(DEEPA KRISHAN)
MEMBER(TECHNICAL)**

31.08.2017
V. Sethi